

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 3084
TO BE ANSWERED ON 27.03.2025

Biodiversity in Nagaland

3084. SMT. S. PHANGNON KONYAK:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government plans to implement a structured and time-bound compensation framework for communities affected by human-elephant conflicts in Nagaland;
- (b) the steps being taken to integrate bamboo cultivation into the Nagaland Forest Management Project (NFMP) as recommended by the Union Minister during his visit; and
- (c) whether there are any plans to expand externally aided projects such as the Forest and Biodiversity Management in the Himalaya (KFW Project) and the NFMP to other regions facing similar environmental challenges?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI KIRTI VARDHAN SINGH)

- (a) In addition to compensation schemes of the State Governments/UTs Administration, the Ministry is also providing financial assistance to States/UTs under Centrally Sponsored Scheme, Project Tiger & Elephant, for ex-gratia relief, depending upon availability of funds, at the following rates;

Sl. No.	Nature of damage caused by wild animals	Amount of ex-gratia relief
(i)	Death or permanent incapacitation to human beings	₹10.00 lakhs
(ii)	Grievous injury	₹2.00 lakhs
(iii)	Minor injury	Cost of treatment up to ₹25,000/- per person
(iv)	Loss of property/crops	State/UT Governments may adhere to the cost norms prescribed by them

- (b)&(c) As per information received from the State of Nagaland, the integration of bamboo cultivation into the Nagaland Forest Management Project (NFMP) is yet to be finalised under externally aided projects.
